

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3639**

TO BE ANSWERED ON THE 10TH AUGUST, 2021/ SRAVANA 19, 1943 (SAKA)

AUDIT OF NGOs

3639. SHRI BENNY BEHANAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details and number of Non-Governmental organisations (NGOs) audited by the Government from January 2021 till date, along with the specific reasons for such audits;**
- (b) the number of audit reports that have been completed for the NGOs audited from January 2021 till date;**
- (c) whether these reports have been shared with the respective NGOs, if so, the details thereof;**
- (d) whether the Government is investigating reports that the Government auditors have exhibited a discriminatory bias by questioning NGOs about Muslim and Dalit employees and beneficiaries and about the political allegiances of NGO staff; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): Total of 115 FCRA registered Associations/NGOs have been audited from January 2021 till date. This audit is being conducted to fulfil the responsibility cast upon the Government under The Foreign Contribution (Regulation) Act, 2010 to regulate receipt and utilization of foreign contribution.

(b) and (c): Total of 108 audit reports have been completed as on 05 August 2021 and as per prescribed procedure, audit observations are shared with the respective association/NGO in due course.

(d) and (e): No such report has been received by the Ministry of Home Affairs.